

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.3715
TO BE ANSWERED ON 21.12.2021

DDRS SCHEME

3715. SHRI RAJENDRA AGRAWAL:
SHRI RAJBAHADUR SINGH:
DR. KRISHNA PAL SINGH YADAV:
SHRI PRATAP CHANDRA SARANGI:
SHRI SANGAM LAL GUPTA:
SHRI P.P. CHAUDHARY:
SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Deendayal Disabled Rehabilitation Scheme(DDRS) has been implemented in the States of Madhya Pradesh, Odisha , Rajasthan and Uttar Pradesh, if so, the details thereof;
- (b) the funds allocated and projects sanctioned under this scheme in the country, State-wise including in Uttar Pradesh, district-wise;
- (c) the number of women beneficiaries under the scheme; and
- (d) the steps taken by the Government to increase accessibility and outreach of the scheme?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

(a) and (b): Yes, Sir. The Government is implementing Deendayal Disabled Rehabilitation Scheme (DDRS), under which financial assistance is provided to Non-Governmental Organisations (NGOs) for promoting the welfare of Persons with Disabilities (PwDs) in the country, including in the States of Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh. A statement indicating State/UTs-wise funds allocated and projects sanctioned under DDRS during the last three years, including the State of Uttar Pradesh is at **Annexure-I**. The details of funds allocated and projects sanctioned in Uttar Pradesh, district wise is at **Annexure-II**.

(c): Under the DDRS scheme, funds are released on the basis of total number of eligible beneficiaries for every Project run by NGOs. As such, data of the total numbers of beneficiaries is maintained, instead of gender-based segregated data. A statement indicating State/UT-wise number of beneficiaries under DDRS during the last three years including women beneficiaries is at **Annexure-III**.

(d): The steps taken by the Department of Empowerment of Persons with Disabilities (DEPwD) for increasing the accessibility and outreach of the scheme include, making the details of the scheme available on the website of Department i.e. www.disabilityaffairs.gov.in, the DDRS scheme is run through an on-line portal E-Anudaan portal for greater transparency and convenience raising; creating awareness about the scheme through social media outreach, conducting conferences, seminars and training sessions in which representatives of NGOs, State Government Officials and District Social Welfare Officers are sensitized about the provisions of the scheme, and conducting impact evaluation studies of the scheme periodically through independent evaluation agencies.

Annexure-I

Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3715 for answer on 21.12.2021

State/UTs-wise details of amount released and number of projects sanctioned during the last three years and current year including the State of Uttar Pradesh under DDRS

(Rs. in lakh)

S.No.	Name of the States/UTs	2018-19		2019-20		2020-21	
		Amount Released	Number of Projects sanctioned	Amount Released	Number of Projects sanctioned	Amount Released	Number of Projects sanctioned
1	Andhra Pradesh	1452.75	79	2663.05	67	1711.80	65
2	Arunachal Pradesh	0	0	0	0	0	0
3	Assam	90.86	11	124.72	8	62.02	5
4	Bihar	43.87	4	23.67	1	0	0
5	Chattisgarh	40.64	4	49.78	2	1.63	1
6	Delhi	29.62	5	32.65	3	247.67	6
7	Goa	0.59	1	0	0	0	0
8	Gujarat	97.44	17	131.96	10	23.32	5
9	Haryana	130.74	16	154.81	12	140.18	9
10	Himachal Pradesh	55.72	4	71.77	5	55.31	6
11	Jammu & Kashmir	5.79	2	4.53	1	0	0
12	Jharkhand	1.59	1	10.39	1	0	0
13	Karnataka	86.05	5	41.31	2	81.29	3
14	Kerala	584.86	49	611.82	29	628.30	27
15	Madhya Pradesh	162.96	21	155.5	11	214.84	16
16	Maharashtra	202.21	21	342.21	19	154.33	10
17	Manipur	525.16	39	974.01	28	530.09	22
18	Meghalaya	54.32	6	32.59	4	105.37	4
19	Mizoram	19.88	2	33.9	2	11.73	1
20	Nagaland	2.49	1	2.48	1	26.31	1
21	Odisha	732.76	49	1001.05	49	742.03	42
22	Punjab	45.54	7	133.65	4	98.91	4
23	Rajasthan	152.21	19	261.6	19	144.01	8
24	Tamil Nadu	272.19	20	191.9	17	208.24	11
25	Tripura	0.27	1	0	0	0	0
26	Uttar Pradesh	760.28	48	1018.59	44	1161.31	42
27	Uttarakhand	28.65	6	84.07	3	29.37	3
28	West Bengal	365.88	31	335.46	20	311.65	13
29	Telangana	1014.16	70	1646.76	67	1034.30	34
30	Pudducherry	40.42	4	32.61	3	18.48	2
Total		6999.90	543	10166.84	432	7742.49	340

Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 3715 for answer on 21.12.2021

Details of funds allocated and projects sanctioned in Uttar Pradesh, district wise

(Rs. in lakh)

S. No.	Name of the District of Uttar Pradesh	2018-19		2019-20		2020-21	
		Amount Released	Number of Projects Sanctioned	Amount Released	Number of Projects Sanctioned	Amount Released	Number of Projects Sanctioned
1	Agra	53.42	1	11.88	1	49.06	2
2	Aligarh	6.90	1	0.00	0	35.98	1
3	Allahabad	38.97	2	119.18	2	66.14	2
4	Ambedkar Nagar	3.69	1	0.00	0	0.00	0
5	Amroha	3.74	1	24.18	1	16.93	1
6	Auraiya	4.34	1	29.53	1	30.65	1
7	Azamgarh	45.06	2	5.93	1	84.28	2
8	Ballia	0.52	1	19.79	1	19.16	1
9	Bareilly	24.15	1	3.47	1	17.25	1
10	Basti	6.30	1	9.65	1	8.54	1
11	Bijnor	17.93	1	0.00	0	33.01	1
12	Chandauli	5.52	1	0.00	0	54.95	1
13	Etawah	14.91	1	16.99	1	21.63	1
14	Faizabad	12.90	1	27.79	1	23.72	1
15	Fathepur	13.14	1	1.95	1	31.85	1
16	Ghaziabad	20.69	2	70.91	2	27.71	2
17	Ghazipur	25.71	2	50.62	3	5.32	3
18	Hathras	5.06	1	5.06	1	31.15	1
19	Jaunpur	11.62	1	0.00	0	0.00	0
20	Jhansi	2.43	1	9.73	1	0.00	0
21	Jp Nagar	4.06	1	3.94	1	54.28	1
22	Kanpur	51.11	1	71.03	1	13.88	2
23	Kaushambi	9.00	1	46.37	1	57.87	1
24	Lakhimpur	9.31	1	25.51	1	24.65	1
25	Lucknow	49.56	7	78.88	7	102.43	5
26	Mathura	17.05	2	21.38	2	17.82	1
27	Meerut	77.87	3	104.89	4	157.90	3
28	Moradabad	74.15	2	14.79	1	49.53	1
29	Muzaffarnagar	2.50	1	0.51	1	0.00	0
30	Unnao	0.00	0	16.24	1	22.09	1
31	Varanasi	148.65	5	228.40	5	103.52	3
Total		760.28	48	1018.58	44	1161.32	42

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 3715 for answer on 21.12.2021
State/UTs-wise and Number of Beneficiaries under DDRS during the last three years, including women beneficiaries.

S.No.	Name of the State	2018-19	2019-20	2020-21
		Beneficiaries	Beneficiaries	Beneficiaries
1	Andhra Pradesh	7268	6187	5620
2	Arunachal Pradesh	0	0	0
3	Assam	469	603	248
4	Bihar	323	53	0
5	Chattisgarh	229	187	110
6	Delhi	369	501	685
7	Goa	70	0	0
8	Gujarat	762	864	378
9	Haryana	935	512	505
10	Himachal Pradesh	100	302	212
11	Jammu & Kashmir	43	81	0
12	Jharkhand	0	64	0
13	Karnataka	675	339	373
14	Kerala	3780	2112	1656
15	Madhya Pradesh	1389	639	822
16	Maharashtra	836	3036	2049
17	Manipur	3209	2597	1523
18	Meghalaya	645	443	322
19	Mizoram	153	168	20
20	Nagaland	30	30	47
21	Odisha	3143	3239	5953
22	Punjab	595	588	272
23	Rajasthan	1780	1096	370
24	Sikkim	0	0	0
25	Tamil Nadu	1368	786	706
26	Tripura	70	0	0
27	Uttar Pradesh	4623	4105	3580
28	Uttarakhand	320	197	144
29	West Bengal	2417	3621	1935
30	Telangana	5968	5513	3932
31	Andman and Nicobar	0	0	0
32	Chandigarh	0	0	0
33	Dadra & Nagar Haveli	0	0	0
34	Daman & Diu	0	0	0
35	Lakshadweep	0	0	0
36	Pudducherry	0	0	0
	Total	41803	38004	31542
